

SL. No.25

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/852/2023 in CP(IB) No.326/95/HDB/2021
NAME OF THE COMPANY	KRR Infra Projects
NAME OF THE PETITIONER(S)	K Dayakar Reddy
NAME OF THE RESPONDENT(S)	
UNDER SECTION	95 of IBC

**ORDER**

**IA (IBC)/852/2023**

**Present:** None appeared.

Let proof of service be filed. **Matter is adjourned to 28.05.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**